

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 176/252/PB/2018**

**In the matter of:**

Rubenius India Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 09.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant	: Mr. Manoj Kumar Garg, Adv.
For the Respondent	: Ms. Kusum Yadav, Company Prosecutor
For the IT	: Ms. Lakshmi Gurung, Adv. with Mr. Divey Kant, Adv.

**ORDER**

Learned counsel for the appellant states that additional document in compliance of the order dated 30.07.2018 shall be filed within one week, with the copy in advance to the other side. For further consideration on **27.08.2018**.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

